## Annexure-7

Name of the Corporate Debtor: Jaypee Cement Corporation Limited; Date of commencement of CIRP: 22nd July, 2024; List of creditors as on: 2nd December 2025

## List of operational creditors (Government dues)

(Amount in ₹)

SI. No.	Details of Claimant Deta			claim received		Details of claim admitted						Amount of			(Amount in 4)
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim			Amount of claim not admitted	Remarks, if any
1	Income Tax Department, Ministry of Finance, Govt. of India Noida	Govemment of India	07-Aug-24	337,559,587.00	-	Income Tax	-	-	No	-	-	-	337,559,587.00	-	
2	Commissioner, Commercial Taxes Govemment of West Bengal, 14 Beliaghata Road. Kotkata-700015.	Govemment of West Bengal	09-Aug-24	11,133,223.00	-	GST	-	-	No	-	-	-	11,133,223.00		
3	National Securities Depositories Limited	Govemment of India	12-Nov-24	129,461.00	129,461.00	ACF Fees & Interest	-	-	No	-	-	-	-	-	
4	Employees' Provident Fund Organisation	Govemment of India	08-Aug-24	1,382,916.00	-	PF Dues	-	-	No	-	-	-	1,382,916.00	-	
	Total			350,205,187.00	129,461.00		-	-		-	-	-	350,075,726.00	-	

Note: Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.